

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00995/2017

Jabalpur, this Friday, the 29th day of March, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Rajeev Varshney S/o Late Shri B.L. Varshney Aged about 53 years, Presently Working as Additional Directory General Direct Taxes Regional Training Institute Bhopal 4th Floor, Metro Walk, Bittan Market, Arera Colony, Bhopal (M.P.) 462016 9424756360

-Applicant

(By Advocate- Shri Manoj Sharma)

V e r s u s

1. Union of India,
Through its Secretary
Ministry of Finance,
Department of Revenue
North Block New Delhi 110001

2. Central Board of Direct Taxes
Through its Chairman
Directorate of Income Tax
(Human Resource Development)
ICADR Building Plot No.06
Vasant Kunj Institutional
Arera Phase-II New Delhi 110070

3. Principal Director
General of Income Tax (Training)
National Academy of Direct Taxes
Nelson Square
Chhindwara Road
Nagpur 440 030
(By Advocate- Shri Abdul Rehman proxy counsel
for Shri Sanjay Lal)

- Respondents

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant submits that he has no instruction from the applicant in this case. Therefore, the same may be dismissed for want of instruction/prosecution.

2. Learned counsel for the respondents submits that the applicant has already joined his new place of posting on 27.12.2017. Therefore, nothing remains in this Original Application.

3. Accordingly, this Original Application is dismissed for want of instructions/prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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